

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

**APPLICATION NUMBER : IA(LIQ.)PROGRESS
REPORT/15(CHE)/2024**

PETITION NUMBER : CP/IB/196/2021

**NAME OF THE APPLICANT : Radhakrishnan Dharmarajan (Liquidator)
M/s. Electrona Energy Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 15 of IBBI Reg, 2016

ORDER

Ld. Counsel Ms. K. Lavanya for the Applicant.

This application has been filed to taken on record the 6th Progress Report in respect of liquidation of the Corporate Debtor for the quarter 01.04.2024 to 30.06.2024. The same is taken on record subject to all just exceptions.

IA(LIQ.)PROGRESS REPORT/15(CHE)/2024 is accordingly disposed off.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk